## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.18/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016

NAME OF THE PARTIES: Mrs. Girija K. Kutty

V/s. M/s. Accord Shipping Agencies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V. W. Aji Kumar	Adv. for Petitiania	[16-30/hm
2	V-Mannadior	Adv In Responder to	We adies
			10/11/2016

## **ORDER**

## C.P. No. 18/397-398/CLB/MAH/2013

- 1. On the request of the parties' matter is adjourned.
- 2. Listed for hearing on 10.01.2017, duly communicated to both the sides.

Dated: 10.11.2016

sd/-Shri M.K. Shrawat

Member (Judicial)